

SO (Est.)

Declaration of Assets and Liabilities

Year 2025

I, Kalpna Kumari, son/daughter/wife of Manoj Kumar
 aged 55 years, belonging to Bihar Legislative Assembly
 service and presently working as Assistant Sub Marshal
 give herein below the details of the assets (Immovable, movable, bank balance, etc.) of
 myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash SBI 95000/-		Manoj Kumar	Mritunjay Kumar		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Postoffice RD-2000 Postoffice 50000/-	-	-	-	-
(iii)	Bonds, Debentures and Shares in companies	SAHARA 30000/-	LIC 10000/-	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC 20000/-	x	LIC	-	-
(v)	Motor Vehicles (details of make, etc.)	-	-	-	-	-
(vi)	Jewellery (give details of weight and value)	210 gm Gold 100 gm Silver	Bullet BRO 3 R 4443 CT 100 DIKE	-	-	-
(vii)	Other assets, such as values of claims / interests	-	-	-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	24/6/11 15/4/11 20/3/11	-	-	-	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	01 विजयपुर 20/12/11 21/12/11 22/12/11 23/12/11	-	-	-	-
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 30/06/11
(a)	(i) Loans from Banks	HDFC BANK	
	(ii) Loans from financial institutions	LIC Housing Finance Limited	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BTGPK - 44886	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PAN No. :-

PTS/BLA-1075

Gender :-

F (M/F)

Date of Birth :-

2 1 1 2 1 9 6 9 (DD/MM/YYYY)

Class/Group :-

(A/B/C)

Cadre :-

Bihar Legislative Assembly, Assistant Sub Marshal
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.-Bihar Secretariat Service etc.)

Home District :-

Sitamarhi

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Kalpana Kumari

Name of Employee: Kalpana Kumari

Designation: Assistant Sub Marshal

Department: Marshal Branch

Place: Patna

Date: 19/02/25

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Handwritten signature

19/02/2025